

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 111  
Cont. A (IBC) No. 02/425/JPR/2023  
Under Section 425 of IBC, 2016**

**In the matter of:**

**Kamal Kumar Jain, RP**

**...Applicant**

**Versus**

**Sadhu Ram Prop. of M/s Sai Tex fab**

**...Respondent**


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

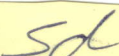
**Present Through Video Conferencing: -**

For the Applicant : Kamal Kumar Jain, RP

**ORDER**

Heard Mr. Kamal Kumar Jain, RP present in person. List the matter on  
27.03.2023.

  
(Prasanta Kumar Mohanty)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

March 15, 2023